

THE HIGH COURT OF KERALA

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Kochi - 682 031
Dated - 03/05/2017

C3-18484/2017

004164?

OFFICIAL MEMORANDUM

Sub: Reporting of vacancies in the part-time contingency service to the Employment Exchanges – Government Circular – communicating of - Regarding.

Ref: Government Circular No. Rules-2/14/2017/P&ARD dated 05/02/2017.

Attention of all the District Judges and Chief Judicial Magistrates is invited to the reference cited. They are therefore directed to furnish the details, regarding the reporting of vacancies in the part-time contingency service to the Employment Exchanges, to the High Court on monthly basis before fifth working day of every succeeding month.



(By Order)

A. Victor

A. Victor
Assistant Registrar

To

All the District Judges.
All the Chief Judicial Magistrates.

Copy to

✓ IT Section, High Court(for publishing inofficial website).